

Sixteenth Loksabha

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Title: Need to appoint new Environmental Protection Committee for Dahanu Tehsil in Maharashtra.

SHRI CHINTAMAN NAVASHA WANGA (PALGHAR): Dahanu Tehsil in my parliamentary constituency was declared ecologically fragile area in the year 1996. For this area, environmental Protection Committee under the Chairmanship of Justice Shri Dharmadhikari was appointed by the Central Government in the year 1996. Same Committee is still working since 1996 and Head Office of the Committee is in Mumbai. Dahanu Tehsil is one of the Tribal Tehsils and most backward Tehsil in Maharashtra. I demanded many times to cancel the status of ecologically fragile Tehsil attached to it and appoint new environmental protection Committee but till date no new Committee has been appointed. I, therefore, request the Government to appoint new Environmental Protection Committee for Dahanu Tehsil and its Head Office should be at Dahanu.